GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA STARRED QUESTION NO. 294 TO BE ANSWERED ON 12.07.2019

Slum Rehabilitation Projects

*294. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Union Government has received any proposal from the State Government of Maharashtra seeking environmental approval for a scheme declared and notified by MoEF dt. 6.1.2011 pertaining to Slum Rehabilitation Projects in the Coastal Regulation Zone (CRZ) II(SRA);
- (b) if so, the details and the present status of the said proposal; and
- (c) the time by which the said proposal is likely to be finalized along with the reasons for delay, if any?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (c): A statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (c) of the Lok Sabha Starred Question No. 294 for answer on 12.07.2019 regarding 'Slum Rehabilitation Projects' raised by Shri Gopal Chinnaya Shetty.

(a) to (c) No Sir. The Ministry of Environment, Forest and Climate Change has not received any Slum Rehabilitation Scheme project proposal from the State Government or through its parastatal agencies like Maharashtra Housing and Area Development Authority (MHADA), Shivashahi Punrvasan Prakalp Limited (SPPL), Mumbai Metropolitan Region Development Authority (MMRDA) and the like, as prescribed in the Coastal Regulation Zone (CRZ) Notification, 2011 issued on 06.01.2011.
